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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 183/252/HDB/2018
NAME OF THE COMPANY	Aakarshna Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshna Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	916000 1435	
for RoC			

ORDER

Counsel for Petitioner Company is present. Mr.T.Sujan Kumar Reddy for RoC is also present.

RoC filed his report.

Counsel is directed to file copy of Income Tax Returns submitted during previous years prior to strike off.

Further Petitioner Company is directed to file Financial Statements including Profit and Loss account till 31.03.2017.

Company is also directed to file Balance Sheets and Demonetisation affidavit.

List the matter on 05.07.2018.


Member(Judl)